

SHRIMATI LAKSHMI MENON: That is all given in the original answer.

श्री पा० ना० राजभोज : क्या यह सच है कि अप-प्रचार के कागज कॉन्फिडेंशल मार्क करके लंदन स्थित फारेन आफिस को भेज गये थे ?

SHRIMATI LAKSHMI MENON: That is also given in the original answer. All the Missions have denied that they ever received a paper like this.

श्री पा० ना० राजभोज : क्या इस अप-प्रचार पर हेग कोर्ट का ध्यान खींचा गया है ?

श्री जवाहरलाल नेहरू : माननीय सदस्य बगैर जवाब सुने उसी बात को दुहराते जाते हैं तो जवाब कैसे दिया जाये ।

श्री पा० ना० राजभोज : मैं हिन्दी में पूछता हूँ । इसलिये जवाब हिन्दी में मिलना चाहिये ।

PAKISTAN PRESIDENT'S MESSAGE SENT THROUGH LT. GENERAL K. M. SHAIKH

*144. SHRI V. K. DHAGE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the President of Pakistan sent a message through Lt. General K. M. Shaikh on or about the 14th October, 1959; and

(b) if so, what?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b). The President of Pakistan sent his greetings to the Indian Prime Minister through Lt. General K. M. Shaikh.

SHRI V. K. DHAGE: May I know, Sir, whether there was any proposal in the greetings that they should meet some time in the near future.

SHRIMATI LAKSHMI MENON: That was just an oral greeting.

SHRI JAWAHARLAL NEHRU: The greeting was an oral one, there was nothing in writing, but as has been stated by me in Parliament and elsewhere, when I met the President himself, he had suggested that on my way back from Iran I might stop over for a little while in a Pakistan airport.

CENTRAL TRAINING INSTITUTE IN TOY-MAKING

*145. SHRI AMOLAKH CHAND: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to a news item published in the *Hindustan Times* of the 19th October, 1959, to the effect that Government have taken a decision to start a central training institute for training personnel in toy-making; if so, what will be the special features of this institute; and

(b) whether Japan is likely to help the institute with trained teachers?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). It is proposed to set up a panel to consider development and manufacture of toys and dolls. This Committee would consider such a proposal and make its recommendations.

SHRI AMOLAKH CHAND: May I know when this panel was appointed and also the names of the members of this panel?

SHRI MANUBHAI SHAH: The panel is yet to be appointed. It will consist of about eleven to fifteen members and the names are about to be finalised. Within a month or so, the whole thing will be settled.

GAS PLANT AT BHOPAL

*146. SHRI JUGAL KISHORE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have awarded a contract for the supply,

erection and commissioning of a gas plant at Bhopal to a London engineering firm; and

(b) if so, what is the value of that contract and when it is to be completed?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) Heavy Electricals Ltd., Bhopal have placed an order for a gas plant on M/s. Humphreys & Glasgow Ltd., London through the Associated Electrical Industries, London who are technical consultants to the Project.

(b) The value of the contract is Rs. 16.67 lakhs and it is expected to be completed by December, 1960.

SHRI JUGAL KISHORE: May I know, Sir, whether any Indian firm was contacted for this job?

SHRI MANUBHAI SHAH: No, Sir. This is a question of purchase of technical equipment from the U.K. Naturally, along with the purchase of machinery, we have to hold them responsible for erection as well as commissioning of the plant and, therefore, it has got to be a sort of turn-key job.

EASTERN ZONE INSURANCE EMPLOYEES ASSOCIATION

*147. SHRI BHUPESH GUPTA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether some representatives of the Eastern Zone Insurance Employees Association met him in Calcutta recently and drew his attention to certain grievances and complaints;

(b) if so, what is the nature of the grievances and complaints; and

(c) what steps have been taken by Government in the matter?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) Yes.

(b) They alleged closure of branch offices, retrenchment of staff in the 95 R.S.D.—2.

general insurance industry, particularly in Standard General Assurance Company, and malpractices and irregularities in general insurance.

(c) Industrial relation machinery is holding conciliation proceedings in respect of retrenchment in the Standard General Assurance Company, Bombay. It is reported that a settlement has been reached in respect of the employees of the company at Madras and Delhi.

SHRI BHUPESH GUPTA: May I know, Sir, whether Government have any information about the broad lines on which the settlement has been arrived at?

SHRI ABID ALI: No, Sir, not yet.

SHRI BHUPESH GUPTA: May I know, Sir, whether apart from the centres mentioned in the reply, attempts were also made at other centres to bring about a settlement?

SHRI ABID ALI: That is what I have already indicated in the main answer.

MR. CHAIRMAN: You always try to bring about a settlement.

NAGA PEOPLE'S CONVENTION

*148. SHRI BHUPESH GUPTA: Will the PRIME MINISTER be pleased to state whether Government have considered the proposals of the Naga People's Convention, held in October and if so, with what results?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): The proposals of the Third Naga People's Convention held at Mokokchung in October 1959 have not been formally presented to the Government so far. These will be considered as and when they are received through proper channels.

SHRI BHUPESH GUPTA: May I know, Sir, whether the attention of the Government has been drawn to